

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
:: HYDERABAD ::**

SUB: WORKSHOPS - TELANGANA STATE JUDICIAL ACADEMY, SECUNDERABAD – Nomination of Judicial Officers in all cadres working in twin cities of Hyderabad and Ranga Reddy Districts (*excluding the Officers attending to D.D duties and working on O.D.*) to participate in the Workshop on “**Mediation Sensitization Programme**” scheduled on 11.12.2022 (Sunday) at Telangana State Judicial Academy, Secunderabad - **Relief Arrangements - ORDERS - ISSUED.**

READ: Letter ROC.No.689/2022/TSJA-Sec'bad, dated 02.12.2022 from the Director, Telangana State Judicial Academy, Secunderabad.

ORDER ROC.NO.4760/2022-B.SPL., DATED: 09.12.2022

The Judicial Officers in all cadres working in twin cities of Hyderabad and Ranga Reddy Districts (*excluding the Officers attending to D.D duties and working on O.D.*), mentioned in Column No.2, are hereby nominated to participate in the Workshop on “**Mediation Sensitization Programme**” scheduled to be held on 11.12.2022 (Sunday) at Telangana State Judicial Academy, Secunderabad, the High Court made the following in-charge arrangements:

Sl. No.	NAME AND DESIGNATION OF THE NOMINATED OFFICER	IN-CHARGE OFFICER
(1)	(2)	(3)
1.	SMT. Y.RENUKA, Chief Judge, City Civil Court, Hyderabad.	Judge, Principal Family Court-cum-Addl. Chief Judge, City Civil Court, Hyderabad.
2.	SRI K.PRABHAKARA RAO, II Additional Chief Judge, City Civil Court, Hyderabad.	
3.	SMT. N.ROJA RAMANI, Judge, I Additional Family Court, City Civil Court, Hyderabad.	
4.	SMT. G.SUNITHA RAVINDRA REDDY, IX Additional Chief Judge, City Civil Court, Hyderabad.	
5.	SMT. S.SARITHA, X Additional Chief Judge, City Civil Court, Hyderabad.	
6.	SMT. K.KUMADEVI, XI Additional Chief Judge, City Civil Court, Hyderabad.	
7.	SRI J.JEEVAN KUMAR, XII Additional Chief Judge, City Civil Court, Secunderabad.	
8.	SMT. C.RATNA PADMAVATHI, XXVII Additional Chief Judge, City Civil Court, Secunderabad.	

9.	SRI VINOD KUMAR, XXV Additional Chief Judge, City Civil Court, Hyderabad	Judge, Principal Family Court-cum-Addl. Chief Judge, City Civil Court, Hyderabad.
10.	Dr. SUNNAM SRINIVAS REDDY, XXVI Additional Chief Judge, City Civil Court, Hyderabad	
11.	SMT. B.APARNA DEVI, XIV Additional Chief Judge, City Civil Court, Hyderabad.	
12.	DR. K.PATTABHIRAMA RAO, Principal Special Court in the cadre of District Judge for trial and disposal of Commercial Disputes, Hyderabad.	
13.	SRI K.MURALI MOHAN, Secretary, District Legal Services Authority, Hyderabad.	I Additional Judge, City Civil Court, Hyderabad.
14.	SMT. V.BHAVANI, II Additional Judge, City Civil Court, Hyderabad.	
15.	SMT. K.SWAPNA RANI, III Additional Judge, City Civil Court, Secunderabad.	
16.	SMT. G.KALARCHANA, IV Additional Judge, City Civil Court, Hyderabad.	
17.	SRI MOHD. ABDUL JALEEL, V Additional Judge, City Civil Court, Hyderabad.	
18.	SRI P.PRADEEP NAIK, VII Addl. Judge, City Civil Court, Hyderabad.	
19.	SRI G.VENU, XIV Additional Judge, City Civil Court-cum- XVIII Additional Chief Metropolitan Magistrate, Secunderabad.	
20.	SRI SHAIK MEERA KHASIM SAHEB, XV Additional Judge, City Civil Court-cum- XIX Additional Chief Metropolitan Magistrate, Secunderabad.	
21.	SMT. CHITTIBOMMA ASHALATHA, XVI Additional Judge, City Civil Court-cum- XX Additional Chief Metropolitan Magistrate, Secunderabad.	
22.	SMT. A.KANCHANA REDDY, XVII Additional Judge, City Civil Court, Hyderabad.	
23.	SRI P.PURUSHOTHAM RAO, XVIII Additional Judge, City Civil Court, Hyderabad.	

24.	SMT GUNDLA RADHIKA, II Assistant Judge, City Civil Court, Hyderabad.	I Assistant Judge, City Civil Court, Secunderabad.
25.	SMT N.MANJULA, III Assistant Judge, City Civil Court, Hyderabad.	
26.	SRI ARUN KUMAR NARAM, IV Assistant Judge, City Civil Court, Hyderabad.	
27.	SRI A.VENKATESHWARA RAO, V Assistant Judge, City Civil Court, Hyderabad .	
28.	SMT. ARRAMRAJU SUCHARITHA, VI Assistant Judge, City Civil Court, Hyderabad .	
29.	SRI N.KEERTHI SIMHA, VII Assistant Judge, City Civil Court, Hyderabad.	
30.	MS. VINDYA NAIK, VIII Assistant Judge, City Civil Court, Hyderabad.	
31.	SMT. KHUSHBOO UPADHYAY, IX Assistant Judge, City Civil Court, Hyderabad.	
32.	SMT. R.SIRI SOWJANYA, X Assistant Judge, City Civil Court, Hyderabad.	
33.	MS. AMISHI JAJIYAN, XIX Assistant Judge, City Civil Court, Hyderabad.	
34.	SRI SAI KIRAN KASAMALA, XX Assistant Judge, City Civil Court, Hyderabad.	
35.	SMT. REVATHI .B, XXI Assistant Judge, City Civil Court, Hyderabad.	
36.	SMT. BOLLEPALLY SADHANA, XXII Assistant Judge, City Civil Court, Hyderabad.	

37.	SRI K.KUSHA, I Additional Metropolitan Sessions Judge, Hyderabad-cum-XV Additional Chief Judge, City Civil Court, Hyderabad.	Metropolitan Sessions Judge, Hyderabad.
38.	SRI C.V.S. SAI BHUPATHI, II Additional Metropolitan Sessions Judge, Hyderabad-cum-XVI Additional Chief Judge, City Civil Court, Hyderabad.	
39.	SRI M.JOHNSON, Special Judge for trial of cases under SCs & STs (Prevention of Atrocities) Act-cum-VI Additional M.S.J., Secunderabad-cum-XX Additional C.J., City Civil Court, Secunderabad.	
40.	SRI K.JAYA KUMAR, Special Court in the cadre of Sessions Judge for trial of Criminal Cases relating to elected MPs., and MLAs., of the Telangana State, Hyderabad.	
41.	SMT. J.KAVITHA, Special Sessions Judge for Fast Tracking the cases relating to Atrocities against Women- cum-X Additional M.S.J., Hyderabad.	
42.	MS. RADHIKA JAISWAL, Secretary, Metropolitan Legal Services Authority, Criminal Courts, Hyderabad.	II Additional Chief Metropolitan Magistrate, Hyderabad.
43.	SRI D.DURGA PRASAD, Chief Metropolitan Magistrate, Hyderabad.	
44.	SRI M.RAJENDER, I Additional Chief Metropolitan Magistrate, Hyderabad.	
45.	SRI C.VIKRAM, III Additional Chief Metropolitan Magistrate, Hyderabad.	
46.	SRI MUDIGONDA RAJU, IV Additional Chief Metropolitan Magistrate, Hyderabad.	
47.	SMT. G.RADHIKA, V Additional Chief Metropolitan Magistrate, (Juvenile Court) Hyderabad.	
48.	SRI N.SANTOSH KUMAR (NEMURI), VI Additional Chief Metropolitan Magistrate, Hyderabad.	
49.	SMT. B.SOUJANYA, VII Additional Chief Metropolitan Magistrate, Hyderabad.	
50.	SMT. KAVITHA KARNATI, VIII Additional Chief Metropolitan Magistrate, Hyderabad.	

51.	SRI G.UDAY BHASKAR RAO, IX Additional Chief Metropolitan Magistrate, Hyderabad.		
52.	SMT. N.PRASANTHI, X Additional Chief Metropolitan Magistrate, Secunderabad.		
53.	SRI K.KIRAN KUMAR, XI Additional Chief Metropolitan Magistrate, Secunderabad.		
54.	SMT M.KALPANA, XXII Additional Chief Metropolitan Magistrate, Secunderabad		
55.	SRI V.ESWARAIAH, XII Additional Chief Metropolitan Magistrate -cum- Special Metropolitan Magistrate for trial of cases under Labour and Factories Act, Hyderabad.		II Additional Chief Metropolitan Magistrate, Hyderabad.
56.	SMT. R.M.SUBHAVALLI XIII Additional Chief Metropolitan Magistrate (Mahila Court), Hyderabad.		
57.	SRI T.KANHYA LAL, XIV Additional Chief Metropolitan Magistrate, Hyderabad.		
58.	SMT. B.PUSHPALATHA, XV Additional Chief Metropolitan Magistrate for trial of Video Piracy Cases, Hyderabad.		
59.	SMT. P.SAI SUDHA XVII Additional Chief Metropolitan Magistrate, Hyderabad.		
60.	SRI G.PRAVEEN KUMAR Additional Chief Metropolitan Magistrate Court at Hyderabad to try the cases of Scam in M/s Satyam Computer Services Limited (SCSL)-cum- XXI Additional C.M.M., Hyderabad.		
61.	MS. VADLURI SUSHMITHA, I Metropolitan Magistrate, (Municipal Mobile Court), Hyderabad.	V Metropolitan Magistrate -Cum- Junior Civil Judge -cum- Judicial Magistrate of First Class, Hyderabad.	
62.	SRI GHOUSE PASHA MD. II Metropolitan Magistrate-cum-Special Judicial Magistrate of First Class for Railways , Secunderabad.		
63.	MS. JYOTHIRMAI KAKUMANI, III Metropolitan Magistrate, Hyderabad (Mobile Court under M.V. Act)		
64.	SRI K.GOPI KRISHNA, IV Metropolitan Magistrate (Mobile Court under M.V.Act), Hyderabad.		
65.	SRI A.MANIKANTA, Special Judicial Magistrate of First Class, for cases under prohibition Act (Excise Court), Hyderabad.		

66.	SRI MOHD. ABDUL KHALEEL VI Metropolitan Magistrate -Cum- Junior Civil Judge -cum- Judicial Magistrate of First Class, Hyderabad.	VII Metropolitan Magistrate-cum-Junior Civil Judge-cum-Judicial Magistrate of First Class, Hyderabad
67.	SRI BUDDARAPU SAI MANOJ, VIII Metropolitan Magistrate -Cum- Junior Civil Judge -cum- Judicial Magistrate of First Class, Hyderabad.	
68.	SMT. RAJITHA GOPU, X Metropolitan Magistrate -Cum- Junior Civil Judge -cum- Judicial Magistrate of First Class, Hyderabad	
69.	SMT. SWATHI MURARI, XI Metropolitan Magistrate -Cum- Junior Civil Judge -cum- Judicial Magistrate of First Class, Hyderabad.	
70.	SRI ANKIT SARWA, XII Metropolitan Magistrate -Cum- Junior Civil Judge -cum- Judicial Magistrate of First Class, Hyderabad.	
71.	SMT. V.B.NIRMALA GEETHAMBA, Chief Judge, City Small Causes Court, Hyderabad	Judge, Principal Family Court-cum-Addl. Chief Judge, City Civil Court, Hyderabad.
72.	SMT. T.NAGARANI Prl. Rent Controller, City Small Causes Court, Hyderabad -cum-XII Assistant Judge, City Civil Court, Hyderabad	I Assistant Judge, City Civil Court, Secunderabad.
73.	SRI CH.V.R.R.VARA PRASAD I Additional Special Judge for trial of CBI Cases, Hyderabad.	Prl. Special Judge for trial of CBI Cases, Hyderabad.
74.	SMT. T.ANITHA, Spl. Judge for trial of cases under the Essential Commodities Act, 1981 -Cum- III Additional Metropolitan Sessions Judge, Hyderabad -cum- XVII Additional Chief Judge, City Civil Court, Hyderabad	
75.	SMT. K.ARUNA KUMARI, Spl. Judge for trial of cases under Economic Offences-cum- VIII Additional Metropolitan Sessions Judge -cum- XXII Additional Chief Judge, City Civil Court, Hyderabad.	
76.	SRI G.RAJA GOPAL, Prl. Special Judge for trail of SPE & ACB Cases, Hyderabad.	
77.	SRI G.V.SUBRAHMANYAM, Chairman, Industrial Tribunal-I, Hyderabad	Judge, Principal Family Court-cum-Addl. Chief Judge, City Civil Court, Hyderabad.
78.	SRI B.R.MADHUSUDHAN RAO, Chairman, Telangana Value Added Tax (VAT) Appellate Tribunal, Hyderabad	

79.	SMT. G.V.N.BHARATHA LAKSHMI, Presiding Officer, Labour Court-I, Hyderabad	Judge, Principal Family Court-cum-Addl. Chief Judge, City Civil Court, Hyderabad.
80.	SRI R.THIRUPATHI, I Additional District and Sessions Judge- cum-Metropolitan Sessions Judge, Rangareddy District <i>at L.B.Nagar.</i>	
81.	SRI M.SRINIVASA CHARY, Chairman, Land Reforms Appellate Tribunal -cum-II Additional District & Sessions Judge -cum-II Additional Metropolitan Sessions Judge, Ranga Reddy District <i>at L.B. Nagar.</i>	
82.	SRI S.SHIVA KUMAR, III Additional District & Sessions Judge - cum-III Additional Metropolitan Sessions Judge, Ranga Reddy District <i>at L.B. Nagar.</i>	
83.	SRI MOHD. AFROZ AKTHAR, Special Sessions Judge for trial of cases under SCs/STs (POA) Act, 1989-cum- VII Additional District and Sessions Judge, Rangareddy District <i>at L.B.Nagar.</i>	Principal District and Sessions Judge, Rangareddy District <i>at L.B.Nagar.</i>
84.	SRI SUGALI NARAYANA, VIII Additional District and Sessions Judge- cum-VIII Additional Metropolitan Sessions Judge, Rangareddy District <i>at L.B.Nagar.</i>	
85.	SMT. HARISHA, IX Additional District and Sessions Judge- cum-IX Additional Metropolitan Sessions Judge, Rangareddy District <i>at L.B.Nagar.</i>	
86.	SRI Y.JAYA PRASAD XI Additional District and Sessions Judge- cum-XI Additional Metropolitan Sessions Judge, Rangareddy District <i>at L.B.Nagar.</i>	
87.	SRI T.NARSI REDDY, Special Sessions Judge for trial and Disposal of Commercial Disputes, Rangareddy District at L.B.Nagar.	
88.	SMT. S.V.P.SURYA CHANDRA KALA, Judge, Family Court, Rangareddy District at L.B.Nagar.	
89.	SMT. P.MUKTHIDA, Judge, Additional Family Court, Rangareddy District at L.B. Nagar.	
90.	SMT. A.SREEDEVI, Secretary, District Legal Services Authority, Rangareddy District at L.B.Nagar.	
91.	SMT. D.VAROODHINI, I Additional Senior Civil Judge-cum-Chief Metropolitan Magistrate -cum-I Additional Assistant Sessions Judge, Rangareddy District <i>at L.B. Nagar.</i>	PrL. Senior Civil Judge-cum-Asst. Sessions Judge, Rangareddy District <i>at L.B. Nagar.</i>

92.	SRI MILIND KAMBLE II Additional Senior Civil Judge-cum-II Additional Assistant Sessions Judge, Rangareddy District <i>at L.B. Nagar.</i>	PrL. Senior Civil Judge-cum-Asst. Sessions Judge, Rangareddy District <i>at L.B. Nagar.</i>
93.	SRI GRAMALINGAM, III Additional Senior Civil Judge-cum-III Additional Assistant Sessions Judge, Rangareddy District <i>at L.B. Nagar.</i>	
94.	SMT. V.MADHAVI LATHA, IV Additional Senior Civil Judge-cum-IV Additional Assistant Sessions Judge, <i>Rangareddy District at L.B. Nagar.</i>	
95.	SRI V.SRINIVAS Senior Civil Judge -cum-Assistant Sessions Judge, Rangareddy District <i>at Kukatpally.</i>	
96.	SMT. D.INDIRA, Principal Senior Civil Judge-cum-Assistant Sessions Judge, Rangareddy District <i>at Ibrahimpatnam.</i>	
97.	SRI A.NAGA RAJU Additional Senior Civil Judge-cum-Additional Assistant Sessions Judge, Rangareddy District <i>at Ibrahimpatnam.</i>	
98.	SRI G.V.MAHESH NATH Senior Civil Judge-cum-Assistant Sessions Judge, Rangareddy District <i>at Chevella.</i>	
99.	SMT. C.M.RAJYA LAKSHMI Senior Civil Judge-cum-Assistant Sessions Judge, Rangareddy District <i>at Shadnagar.</i>	
100.	SMT. V.USHA KRANTHI, Prl. Junior Civil Judge-cum-Metropolitan Magistrate, Rangareddy District <i>at LB Nagar.</i>	
101.	SRI DARAVATH UDAY NAIK I Additional Junior Civil Judge-cum-I Additional Metropolitan Magistrate, Rangareddy District <i>at LB Nagar.</i>	
102.	KUM. G.NISHKA PATRUDU Judicial Magistrate of First Class-Special (Mobile) PCR Act, Rangareddy-cum-IV Additional Metropolitan Magistrate-cum-IV Additional Junior Civil Judge, Rangareddy District <i>at LB Nagar.</i>	
103.	SRI DEVENDRA BABU D. Special Judicial Magistrate of First Class (Excise)-cum-V Additional Metropolitan Magistrate-cum-V Addl. Junior Civil Judge, Rangareddy District <i>at LB Nagar.</i>	

104.	Ms. SHRADDHA SEHGAL VI Additional Metropolitan Magistrate-cum-VI Additional Junior Civil Judge, Rangareddy District <i>at LB Nagar.</i>	
105.	SRI MARUTHI PRASAD P. Additional Junior Civil Judge-cum- VII Additional Metropolitan Magistrate, Rangareddy District <i>at Hayathnagar.</i>	
106.	SMT. BOMMATHI BHAVANI Principal Junior Civil Judge-cum-VIII Additional Metropolitan Magistrate, Rangareddy District <i>at Kukatpally.</i>	
107.	SRI B.SRIRAM (BANOTHU) I Additional Junior Civil Judge-cum-IX Additional Metropolitan Magistrate, Rangareddy District <i>at Kukatpally.</i>	
108.	SMT. S.SHIVALEELA II Additional Junior Civil Judge-cum-X Additional Metropolitan Magistrate, Rangareddy District <i>at Kukatpally.</i>	
109.	SMT. E.SUCHARITHA, Principal Junior Civil Judge-cum-XI Additional Metropolitan Magistrate, Rangareddy District <i>at Rajendranagar.</i>	
110.	SRI JAMANA VENKATA SATYA RAJ KIRAN I Additional Junior Civil Judge-cum-XII Additional Metropolitan Magistrate, Rangareddy District <i>at Rajendranagar.</i>	III Additional Junior Civil Judge-cum-III Additional Metropolitan Magistrate, Rangareddy District <i>at LB Nagar.</i>
111.	Ms. RUBINA FATHIMA II Additional Junior Civil Judge-cum-XIII Additional Metropolitan Magistrate, Rangareddy District <i>at Rajendranagar.</i>	
112.	SMT. P.CHANDANA Junior Civil Judge-cum-XIV Additional Metropolitan Magistrate, Rangareddy District <i>at Hayathnagar.</i>	
113.	MS. ANAMIKA Additional Junior Civil Judge-cum-XVI Additional Metropolitan Magistrate, Rangareddy District <i>at Ibrahimpatnam.</i>	
114.	SMT. FARHEEN KOUSER Junior Civil Judge-cum-XVII Additional Metropolitan Magistrate, Rangareddy District <i>at Maheshwaram.</i>	
115.	SMT. P.DEVI MANASA Junior Civil Judge-cum-Judicial Magistrate of First Class, Rangareddy District <i>at Chevella.</i>	
116.	SRI JEEVAN SURAJ SINGH Principal Junior Civil Judge-cum-Judicial Magistrate of First Class, Rangareddy District <i>at Shadnagar.</i>	

The officers mentioned in Column No.3, will be in-charge of the post(s) mentioned in Column No.2, during the period of absence of the officers who are nominated to participate in the said Workshop.

On return from the said Programme, the officers mentioned in Column No.2, shall resume charge of their regular post(s) and also the post(s) for which they are holding full additional charge previously.

The nominated Officers are instructed to report at the Telangana State Judicial Academy, Secunderabad on 11.12.2022(Sunday) by 8.30 a.m. for the above said programme.

NOTE: The proceedings placed in the High Court's Web Site <http://tshc.gov.in>. The downloaded copy from the website is valid for relieving and reporting to the said Workshop at Telangana State Judicial Academy, Secunderabad.


REGISTRAR (VIGILANCE)

To

1. The Officers and Incharge Officers concerned.
2. The Registrar General and all other Registrars, High Court for the State of Telangana.
3. The Director, Telangana State Judicial Academy, Secunderabad.
4. The Chief Judge, City Civil Court, Hyderabad.
5. The Metropolitan Sessions Judge, Hyderabad.
6. The Chief Judge, City Small Causes Court, Hyderabad.
7. The Principal Special Judge for C.B.I. Cases, Hyderabad.
8. The Principal District and Sessions Judge, Rangareddy District at L.B.Nagar.
9. The I Addl. District and Sessions Judge, Rangareddy District at L.B.Nagar.
10. The Chairman, Industrial Tribunal-I, Hyderabad.
11. The Chairperson, Telangana Value Added Tax (VAT) Appellate Tribunal, Hyderabad.
12. The Presiding Officer, Labour Court-I, Hyderabad.
13. The Pay and Accounts Officer, Hyderabad.
14. The District Treasury Officer, Rangareddy District at Exhibition Grounds, Nampally, Hyderabad.

15. THE SECTION OFFICERS :

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|-----------------------------|---------------------|---------------------|
| a) Special Officers Section | b) Vigilance Cell | c) E-Section |
| d) Work Review Cell | e) O.P.Cell | f) B-Section |
| g) Accounts Section | h) Computer Section | i) D-Budget Section |

High Court for the state of Telangana at Hyderabad.

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